

**GOVERNMENT OF INDIA
AGRICULTURE
LOK SABHA**

UNSTARRED QUESTION NO:962
ANSWERED ON:25.11.2002
FIXATION OF MSP FOR GINGER AND TURMERIC
BHAWANA GAWALI (PATIL);HEMA GAMANG

Will the Minister of AGRICULTURE be pleased to state:

- (a) whether the Government are aware that the poor farmers living in tribal areas of the country particularly Orissa, Chhattisgarh and Jharkhand are forced to sell the medicinal produce like Ginger and Turmeric etc. at throwaway prices due to prevailing poverty, starvation and inadequate food processing industries;
- (b) if so, whether the Government propose to fix Minimum Support Price for these products for the welfare of the poor farmers during current year; and
- (c) if not, the reasons therefor?

Answer

MINISTER OF STATE IN THE MINISTRY OF AGRICULTURE (SHRI HUKUMDEO NARAYAN YADAV)

(a)to(c): For commodities not covered under the Minimum Support Price (M.S.P.) Scheme, already there is a scheme viz., Market Intervention Scheme (MIS) under which horticultural and other agricultural crops, which are perishable in nature are covered. In order to protect the growers of horticultural and agricultural commodities from distress sales in the event of bumper crop during the peak arrival periods when price fall below the economic level, MIS scheme is implemented for a particular commodity on the requests of the State Governments which are ready to bear 50% of losses (25% in the case of north eastern states) if any, in its implementation. The Crops covered under the MIS include onion, potato, malta, kinno, galgal, chillies, ginger, apple, oilpalm, arecanut etc.